

ITEM NO.24

COURT NO.5

SECTION XI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 26696/2019

(Arising out of impugned final judgment and order dated 17-04-2019 in WPC No. 20463/2018 passed by the High Court of Orissa at Cuttack)

**CHIEF COMMISSIONER OF CENTRAL GOODS
AND SERVICE TAX & ORS.**

Petitioner(s)

VERSUS

M/S SAFARI RETREATS PRIVATE LIMITED & ORS.

Respondent(s)

(IA No. 68185/2022 - INTERVENTION APPLICATION
IA No. 68177/2022 - INTERVENTION APPLICATION
IA No. 155456/2021 - INTERVENTION APPLICATION
IA No. 155121/2021 - INTERVENTION APPLICATION
IA No. 125166/2021 - INTERVENTION APPLICATION
IA No. 68740/2021 - INTERVENTION APPLICATION
IA No. 83623/2022 - INTERVENTION APPLICATION
IA No. 6627/2022 - INTERVENTION/IMPLEADMENT)

Date : 01-09-2022 These matters were called on for hearing today.

**CORAM : HON'BLE MS. JUSTICE INDIRA BANERJEE
HON'BLE MR. JUSTICE M.M. SUNDRESH**

For Petitioner(s) Mr. B. Krishna Prasad, AOR

Mr. Sanjay Jain, ASG
Ms. Swarupma Chaturvedi, Adv.
Mr. Arijit Prasad, Adv.
Mr. Rupesh Kumar, Adv.
Mr. Syed Abdul Haseeb, Adv.
Mr. Mohd. Akhil, Adv.
Mr. T.S. Sabaruh, Adv.
Mr. S. Sabarish, Adv.

**For Respondent(s) Mr. S. Ganesh, Sr. Adv.
Mr. Anand Sukumar, Adv.
Mer. S. Sukumaran, Adv.
Mr. Bhupesh Kumar Pathak, Adv.
Ms. Meera Mathur, AOR**

Mr. Suwendu Suvasis Dash, AOR
Ms. Swati Vaibhav, Adv.
Ms. Shruti Vaibhav, Adv.
Mr. Atishay Jain, Adv.

Mr. Vinay Shraff, Adv.
Mr. Ravi Bharuka, AOR
Mr. Ankit Agarwal, Adv.

Mr. Abhishek Rastogi, Adv.
Mr. Pratyush Saha, Adv.
Mr. Nikhil Jain, AOR

Mr. V. Raghuraman, Sr. Adv.
Mr. C.R. Raghvendra, Adv.
Mr. Bhanumurthy J., Adv.
Mr. Shivam Batra, AOR

M/S. Khaitan & Co., AOR

Mr. Tarun Gulati, Sr. Adv.
Mr. Sparsh Bhargava, Adv.
Mr Rahul Jain, AOR

Mr. Naresh Jain, Adv.
Mr. Alok, Adv.
Mr. Vikas Mehta, AOR

Mr. J.K. Mittal, Adv.
Ms. Vandana Mittal, Adv.
Ms. Aashna Suri, Adv.
Mr. Kartik Nagarkatti, AOR

UPON hearing the counsel the Court made the following
O R D E R

List on 29.09.2022, at the top of the Board.

Written notes of submissions be filed in the meanwhile.

(MANISH ISSRANI)
COURT MASTER (SH)

(MATHEW ABRAHAM)
COURT MASTER (NSH)